

Annexure-7

Name of the corporate debtor: ACARICIDE INDIA PRIVATE LIMITED; Date of commencement of liquidation: 21.01.2020.; List of stakeholders as on: 12.03.2021

List of other stakeholders, if any (other than financial creditors and operational creditors)

| Sl. No. | Name of stakeholder | Category of stakeholder s (preference shareholder s / equity shareholder s / partners / others) | Identification No. | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any | |
|---------|---------------------|---|--------------------|---------------------------|----------------|---------------------------|-----------------|---|---|-----------------------------|----------------------------|--|--------------------------|------------------------------------|-----------------|--|
| | | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien / attachment removed? (Yes/No) | Amount covered by guarantee | | | | | | % share in total amount of claims admitted |
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